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persistent rumour all over the country, would the Home* Minister take a bole decision in either sending the Governor to any other State or ousting him from West Bengal i order to bring about p and tranquill :y for the muchsuffered people of Wes Bengal ?

SHRI Y. B CHAVAN: Government I have no prop, lal of transferring the Governor and tl e Government never works on the basis of rumours.

SHRI B. K KAUL : I would like to know from the hon. Home Minister if he is aware i f the...

MR. CHAIRMAN: We have taken 18 minutes.

SHRI B. K. KAUL : . . . resolution of the Congres.* Legislature Party (Right) of West Bengal hat the Governor, beir.g a partyman, shou d be recalled and whether it is not a fact hat the arms used there in West Bengal re such arms which have been smuggled out from the Ordnance Factory in Kai rur.

SHRI Y. B. CHAVAN: I have read about that, abo it the Congress Party (R) having passed . Resolution. I hope the hon. Member accepts that Resolution.

SHRI B. K. 11AUL : I wart to know whether the C)v;rnment is considering recalling the G vernor at the instance of her party's req lest. Secondly, about the arms which hiv $\$ been smuggled out from Kanpur, are th< ie arms being used by the Naxalites ?

Interruptions)

SHRI Y. B. IIHAVAN: Government have no propos; ¹ of recalling him.

MR. CHAIRMAN: Mr. Minister, do you want to thswer the question about arms? He has n entioned something about them.

SHRI Y. B. CHAVAN: Arms?

MR. CHAIRMAN: Mr. Kaul, what is your questioi . Kindly repeat please. He did not hear t.

MR. CHAIR!* IAN: It is his question.

SHRI V. B. RAJU : On a point of order, Sir, it is the proceedings. Sir, every day we do not a mplete even two or three ,questions. Why cannot such matters be alowed to be debated after question hour ?

MR. CHAIRMAN: I can consider it when there is a notice for this.

SHRI B. K. KAUL : I want to know whether the arms which are being used by Naxalites and other Marxists are those smuggled from the Kanpur Ordnanes Factory ? Is he aware of it ?

SHRI Y. B. CHAVAN: I will have to ascertain facts about it. I cannot say whether they are, or they are not.

*2io. [Transferred to the 12th May> 1970.]

*2ii. The questioner [Shri Loknath Misra was absent for answer vide Col. 34 infra.]

्रभारत में आने के लिये जारी किए गए वीसा

*102. श्री राम सहाय : क्या गृह-कार्य मंत्री यह बताने की हुपा करेंगे कि :

(क) विदेशियों को भारत में आने के लिए जारी किए गए वीसाओं की संख्या के, जो ,1968 के वर्ष में 83414 थी, घटकर 1969 के वर्ष में 76899 रह जाने के क्या कारण है ; और

(ख) 1970 के वर्ष में अब तक ऐसे कितने वीसा जारी किए गए हैं ?

f [Number of visas issued for entering India

*ioa. SHRI RAM SAHAI: Will the Minister of HOME AFFAIRS be pleased to state:

(al what are the reasons that the number of visas issued to foreigners entering into India which was 83414 during the year 1968 had come down to 76899 during the year 1969; and

(b) what is the number of such visas issued so far during the year 1970?],

J Transferred from the 30th April, 1970. f] English translation.

11 Oral Answers

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गृह कार्य मंत्रासय में राज्य मंत्री (श्री विद्या चरण शुक्ल) : (क) इस संख्या में हुई कमी का कारण यह हो सकता है कि 1969 वर्ष के दौरान कुछ ऐसी व्यवस्थाएं लागू की गई जिन के अधीन भारत में 90 दिन तक ठह-रने के लिए आने वाले नार्वे, फिनलैंड, स्वीडन, डेनमार्क, जर्मन गणतंत्र के नागरिकों के लिए वीसा प्राप्त करना आवश्यक नहीं था तथा बिना वीसा के आने वाले विदेशी पर्यंटकों को भी 21 दिन तक ठहरने की सुविधा प्रदान की जा सकती थी।

(ख) उपलब्ध सूचना के अनुसार 25 अप्रैल, 1970 तक 14,775 वीसा जारी किए गए ।

t[THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) The decrease may be due to the reason that during the course of the year 1969 ce tain arrangements came into force under which nationals of Norway, Finland, Sweden, Denmank and the Federal Republic of Germany coming for stay upto 90 days, were not required to obtain visas. Also foreign tourists coming without visas could be granted facilities for stay upto"2i days.

(b) 14775 upto 25th April 1970, according to the information available.]

श्वी राम सहाय : क्या में मंत्री महोदय से यह जान सक्ंगा कि विशेष रूप से किन विदेशों से पर्यटकों के आने में कमी हई है ?

श्री विद्या चरण शुक्ल : जहां तक माननीय सदस्य का सवाल में समझ पाया हूं, वे यह जानना चाहते हैं कि किन जगहों से पर्यटक हमारे देण में ज्यादा जाए हैं ।

एक माननीय सदस्य : ज्यादा नहीं कम आए हैं।

श्री विद्या चरण झुक्ल : कम आए हैं ? मैं आंकड़े बता सकता हूं । जिन देशों से हमने समझौता किया है कि वहां जाने के श्लए वीजा

TL J English translation.

की आवश्यकता नहीं है तीन महीने के लिए, वहां से और दुनिया भर के सब देशों से सिवाय चीन, पूर्तमाल और साउव अफ्रीका के, इस, तरह के कुछ देणों को हमने छोड़ दिया है, बाकी सब देशों के जो नागरिक हैं उन को इस बात की सुविधाएं दी हैं कि बिना बीजा के वे 21 दिन के लिए भारतवर्ष में का सकते हैं। जो आंकडे हैं वे में बताता हूं। इसमें अमरीकन्स जो हैं वे 1968 में 21556 आए थे और 1969 में 25723 आए । इस में से बहुत से ऐसे हो सकते हैं जो 21 दिन से कम के ।लए जाए हों और उन को बीजा लेने की आवश्यकता न पडी हो । इसी तरह से डेनमार्क के लोग 1968 में 1195 आए थें और 1969 में 961 आए। इन के साथ भी वही सुविधाएं लागू की गई हैं कि वें तीन महीने के लिए बिना बीजा के आ सकते हैं। इस तरह से ऐसे बहुत से देश है जिन से हमने ऐसा एग्रीमेंट किया है, ऐसा समझौता किया है कि तीन महीने के लिए ब जा सकते हैं या 21 दिन से कम के लिए बिना वीजा आ सकते हैं। इसलिए बीजा की संख्या के आधार पर हम यह निर्धारित नहीं कर सकते कि इतने ही पर्यटक हमारे यहां आए । हमारे यहां आनेवाले पर्यटकों की संख्या में कमी हुई है, जहां तक इस का सवाल है, हमारे जो टरिक्ट डिपार्टमेंट ने आंकडे इकटटा किये हैं उन से पता लगता है कि हमारे यहां आनेवाले टरिस्ट्स की संख्या निरन्तर बढ रही है।

भी राम सहाय : क्या मंत्री महोदय यह, वताएंगे कि अमेरिका, फान्स, जरमनी, इंगलेंड और रूस आदि देशों से आनेवाले लोगों में कोई भेद है या सब के लिए एक ही शर्त लगी हुई हे ?

श्वी विद्या चरण शुकल : मैंने जैंसा बताया जिन जिन देशों से हमारा समझौता हुआ है वे हमारे यहां से जानेवाले भारतीय नायरिकों को तीन महीने के लिए वीजा नहीं देते हैं और उसी तरह से हमने उन देशों के नागरिकों को भी यह सुविधा दी है कि उनके नागरिक जो

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भारत में आते हैं, उनको तीन महीने के लिए बीजा नहीं देते हैं । इस तरह के जो देश हैं वे हैं नावें, फिनलैंड, स्वीडन, डेनमार्क और वेस्ट जर्मनी आदि और इस तरह की सुविधा पहले से जो कामनवैला के देश हैं, उनको दी हुई है । इस तरह की सुविधा के लिए कुछ देशों से हमारी समझौत की वार्ता चल रही है और मुझे उम्मीद है कि कुछ देशों से समझौता हो जाएगा ।

SHRI A. C. KULKARNI: May I know, Sir, for {ranting the visa wr ether Government h. s • eceived complaints that Father Ferrer vho was notorious for antinational activit ?s nas recently married and it is reported tl at because of his marriage, the character o his activities has changed? He has gone i rto a romantic way. May I know* wheth r the Government think of cancelling vie visa granted to Father Ferrer and M *i*. Ferrer?

SHRI VIDY V CHARAN SHUKLA : The visas are granted for a year or so. Then they are g anted for certain purposes, just because F tl-ei Ferrer has married, the purpose of ; is visit ias not ended, because he did r > t come for marriage. The purpose has n< . changed. Therefore, the question of ca: celling his visa does not arise.

SHRI A. G KULKARNI : The Minister has m t replied properly. He has taken a superfl .ous view of the purpose. My contention was that Father Ferrer came here for a particular purpose.

Mr. Ferrer wl o had originally come here as a missionary or doing some uplift work in the village has now married. What I wanted the inf< maation about was whether he has broken he religious bond of his mission. Theref i e I am asking the Government as hi was reported of having some anti-natio? al activities whether the Government wil keep a serious watcb on his activities n w.

SHRI VIDY. CHARAN SHUKLA : Sir Mr. Ferrer had come for a specific purpose of doini some village reconstruction work and vi (age uplift work according to him and he w as granted permission in consultation with Andhra Pradesh Government. According to our information he is doing the same thing. His marriage with somebody has rot changed the nature of job that he is coing. Therefore this question should real y not arise. श्री जगदीश प्रसाद माथुर : वीजा की संख्या घटने में क्या एक कारण यह है कि वीजा की अवधि समाप्त होने के बाद बहुत से नागरिक इसी देश में रह जाते हैं और राजस्थान के अन्दर भी पाकिस्तान से आने वाले इस प्रकार के नाग-रिक हैं, जिनके वीजा की अवधि समाप्त हो गई है लेकिन 10 हजार की संख्या में आज भी वे बने हुएं हैं।

श्री विद्या चरण शुक्ल : यह जो वीजा का प्रश्न है, अध्यक्ष महोदय, इससे पाकिस्तान के नागरिकों का सम्बन्ध नहीं है; क्योंकि पाकिस्तान के लोगों को जो बीजा दिया जाता है, वह दूसरे ढंग का होता है और पर्यटकों को जो बीजा दिया जाता है, यहां उसके बारे में प्रक्न है । इस तरह के बहुत से दुष्टान्त हैं, जिनमें पाकि-स्तान के जो नागरिक हैं, उनको जो बीजा दिया जाता है, उससे वे यहां आते हैं पर अवधि के समाप्त होने के बाद वापस नहीं जाते हैं। उनके वारे में जिस तरह की कानुनी कार्यवाही हमारे लिए अपेक्षित है वह हम करते हैं, कहियों को देश के बाहर भेज देते हैं, किन्हीं को गिर-पतार करके मुकदमा चलाते हैं और जो कुछ भशिगत हो जाते हैं, उनको निकाल कर काननी कायंवाही की जाती है।

SHRI P. C. MITRA: May I inow whether it is a fact that the Visa Officer in West Bengal has tried to give extension of visa to persons conning from Pakistan and whether any allegation or complaint has reached him that the Officer who was appointed during the United Front Rule in West Bengal is making discrimination against Hindus coming from Pakistan with a visa and they are not given extension whereas the Muslims who come with visa they are given extension ?

SHRI VIDYA CHARAN SHUKLA : As far as I remember I have not seen any such complaint.

*2i2. [Trans/erred to the 14.1k May 1970.3

◆213. [The Questioner {Shri Sura; Prasad) was absent. For answer, vide cols '34—37 'nfra].